

***Standard Operating Procedure for Ld. Advocate/Litigant-in-person for attending urgent hearing of a matter through video conferencing.***

1. For the purpose of video-conferencing, the app 'Vidyo' may be downloaded on personal desktop/laptop/mobile device by clicking download link available on <http://ecourtvc.nic.in>.
2. The "Vidyo" application can also be downloaded from Google Play Store (<https://play.google.com/store/apps/details?id=com.vidyo.VidyoClient>) for android phone and from Apple Store for iOS phone (<https://apps.apple.com/us/app/vidyomobile/id444062464>).
3. Learned Advocate or Litigant-in-person will be sent a link on their registered email id or WhatsApp message on mobile phone to join the Video Conferencing Room through Vidyo Desktop / Vidyo Mobile application.
4. In case of any query, please contact Shri Sanjeev Kumar Das (+91 9431707255) on e-mail id (cpc-jhr@aij.gov.in)